

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

CP NO.114(ND)/2014

IN THE MATTER OF:

Narmada E Learning Pvt. Ltd. & Ors.		Applicant/petitioners
Vs.		
M/s. Umang Boards Pvt. Ltd.		Respondents

Order under Section 397/398 of the Companies Act, 2016

Order delivered on 26.07.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

For the Applicant/petitioners : Mr. M.L. Sharma, Advocate

For the Respondents : Mr. Amol Vyas, Advocates

ORDER

Part heard.

List the matter on 21st August, 2017.

— Sd —
(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

— Sd —
(DEEPA KRISHAN)
MEMBER(TECHNICAL)

26.07.2017
V. Sethi